

SINGLE BENCHES

1.	Hon'ble The Chief Justice (Friday)	(2nd half)	I.A(s) in Cr. D.B. (Tied matters)
2	Hon'ble Mr. Justice D. N. Patel (Friday)	(11.30A.M. onwards)	Arbitration matters, Cont. (Cvl.), C.M.P, & Tied-up matters and Company matters:- Orders, Admission & Hearing.
3	Hon'ble Mr. Justice R. R. Prasad (Friday)	(Whole day)	All matters related to Fodder Scam & Prevention of Corruption Act except B.A. & A.B.A:- Orders, Admission & Hearing as well as Tied-up matters.
4	Hon'ble Mr. Justice Prashant Kumar (Monday to Thursday) (Friday)	(Whole day) (10:30AM to 12.00 Noon) (12:00Noon onwards)	Cr. M.P: - Fresh filing Only. Cr. M. P. (Fresh Filing) and Tied-up matters: - Orders and Admissions & Assigned matters. W.P.(C) grouping Electricity matters:- Orders, Admissions and Hearing.
5	Hon'ble Mr. Justice P. P. Bhatt (Monday & Tuesday) (Wednesday & Thursday) (Friday)	(Whole day) (Whole day) (Whole day)	F.A., M.A., C.R., A.C.(SB), C.M.P., Tr. Pet.(Cv.), S.C.L.P.: - Orders, Admission & Hearing. S.A.:- Orders, Admission & Hearing. Assigned matters:- Orders, Admission & Hearing only. W.P.(C) grouping (Suit matters):- Orders, Admissions and Hearing.
6	Hon'ble Mr. Justice H. C. Mishra (Monday to Thursday) (Friday)	(Whole day) (Whole day)	A.B.A. matters:- Orders and Admissions. Criminal Writ matters:- Orders, Fresh Filing, Admissions & Hearing as well as Tied-up & Assigned matters.
7	Hon'ble Mr. Justice D. N. Upadhyay (Monday to Thursday) (Friday)	(Whole day) (Whole day)	B.A. matters:- Order & admission B.A, and Tied-up matters: - Orders and Admissions & Assigned matters.
8	Hon'ble Mr. Justice Aparesh Kumar Singh (Friday)	(2nd half)	Cont.(C) matters:- Orders & Admissions. as well as Tied-up & Assigned matters.

9	Hon'ble Mr. Justice S. Chandrashekhar (Monday & Tuesday)	(Whole day)	Writ Petition (Civil) & Writ Petition (Labour) as well as other Writ Petitions. :- Fresh filing.
	(Wednesday & Thursday)	(Whole day)	Writ Petition (Civil) & Writ Petition (Labour) as well as other Writ Petitions:- Orders, Admission.
	(Friday)	(Whole day)	Writ Petition (Civil) & Writ Petition (Labour) as well as other Writ Petitions:- Hearing, Tied up and Assigned matters.
10	Hon'ble Mr. Justice Amitav K. Gupta (Monday)	(Whole day)	Cr. Rev.: - Fresh filing Only.
	(Tuesday to Thursday)	(Whole day)	Cr. Rev. – Orders, Admission.
	(Friday)	(Whole day)	Cr. Rev. – Hearing as well as Tied up matters.
11	Hon'ble Mr. Justice Pramath Patnaik (Friday)	(11.30A.M. onwards)	Writ Petition (S) grouping matters (Dismissal & Retirement Benefit cum Pension):- Admissions & Assigned matters
12	Hon'ble Mr. Justice Sujit Narayan Prasad (Monday & Tuesday)	(Whole day)	Writ Petition (Service matters):- Fresh Filing only.
	(Wednesday & Thursday)	(Whole day)	Writ Petition (Service matters):- Orders & Admissions..
	(Friday)	(Whole day)	Writ Petition (Service matters):- Hearing as well as Tied up & Assigned matters.
13	Hon'ble Mr. Justice Rongon Mukhopadhyay (Monday to Thursday)	(1 st half)	Cr. M.P & Tr. Petition.(Cr.) : - Orders & Admission. Cr. M.P. :- Orders , Admission & Hearing of old cases.
	(Friday)	(2 nd half)	Cr. M. P. Stay matters.
		(Whole day)	All Cr. Appeal (S.J), Acq. Appeal (S.J), S.L.A. Cont.(Cr.) matters: - Orders, Admission & Hearing.
14	Hon'ble Mr. Justice Ravi Nath Verma (Friday)	(Whole day)	Cr. Appeal (S.J), matters: - Hearing as well as Tied up & assigned matters.

NOTE: - 1. ALL MOTIONS FOR LISTING OF MATTERS SHOULD BE MADE BEFORE THE BENCH HAVING JURISDICTION TO HEAR SUCH MATTER.

2. LISTING OF CONTEMPT (CIVIL) AND C.M.P CASES SHALL BE MADE, IN THE COURT OF THE RESPECTIVE HON'BLE JUDGE(S) AGAINST WHOSE JUDGEMENT/ORDER, THE CONTEMPT PETITION HAS ARISEN. IF THE COURT OF HON'BLE JUDGE IS NOT AVAILABE DUE TO SUPERANNUATION/TRANSFER ETC., THEN IN THAT CASE, SUCH CASES WILL BE LISTED IN THE COURT HAVING THE REGULAR ROSTER OF THE CATEGORY IN WHICH THE ORIGINAL ORDER WAS PASSED.

3. ALL MOTIONS WITH REGARD TO A. B .A. MATTERS MAY BE MENTIONED BEFORE HON'BLE MR. JUSTICE H. C. MISHRA IN COURT NO.9.

4. ALL MOTIONS WITH REGARD TO B. A. MATTERS MAY BE MENTIONED BEFORE HON'BLE MR. JUSTICE D. N. UPADHYAY IN COURT NO.5.